

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA no. 45 of 2013

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr.

... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. M.G. Ramachandran with
Mr. Anand K. Ganesan for R-1
Ms. Shikha Ohri Vashishta and
Mr. Anurag Sharma for R-2

ORDER

Post the matter for hearing on **15.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt